

ITEM NO.27

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 6548/2015

DEEPANK GUPTA

Petitioner(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(With office report)

WITH

SLP(C) No. 25207/2015

(With Office Report)

Date : 01/12/2016 This petition was called on for hearing today.

For Petitioner(s) Ms. Anindita Pujari,Adv.

Mr. Ananya Mishra, Adv.

For Respondent(s) Mr. Sunil Kumar Jain,Adv.

Mr. Punya Garg, Adv.

UPON hearing the counsel the Court made the following

O R D E R

SLP(C)No. 6548/2015

Respondent nos. 2 to 4 have already filed counter affidavit.

Last opportunity is granted to learned counsel for petitioner

for filing spare copies for service of notice on respondent nos. 1,

5 and 6 within two weeks; time and notice thereafter be issued.

SLP(C) No. 25207/2015

Respondent nos. 2 to 4 have already filed counter affidavit.

None appears for respondent nos. 6, 7, 9 and 12 despite due service.

Despite last opportunity having been granted, spare copies for

service of respondent nos. 1, 5, 8, 10 and 11 have not been filed.

As such, process for listing before Hon'ble Judge-in-chambers for further directions.

(PAWAN DEV KOTWAL)

Registrar